

Grant-in-aid to Bihar for agricultural schemes

†1261. DR. ANIL KUMAR SAHANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any grant-in-aid is being provided by the Central Government for various agricultural schemes in Bihar; and

(b) if so, the names of those schemes and the amount of grant-in-aid provided?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) Yes, Sir.

(b) An amount of Rs. 912.64 crore has been released by the Department of Agriculture and Cooperation to the State Government of Bihar during 2012-13 (upto 31.1.2013) under Major schemes such as Rashtriya Krishi Vikas Yojana; National Food Security Mission; Macro Management of Agriculture; National Horticulture Mission, National Mission on Micro Irrigation; Integrated Scheme on Oilseeds, Pulses, Oil Palm and Maize; Support to State Extension Programmes for Extension Reforms; National Bamboo Mission etc., which are being implemented in the State for increasing the production and productivity in the agriculture sector.

Judicious use of pesticides

1262. DR. T.N. SEEMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the State-wise data for last three years for high level of pesticide residues found in rice, wheat, vegetables and fruits;

(b) the remedial steps taken by Government to combat high level of pesticide residues as mentioned in part (a) above;

(c) the steps taken by Government to ensure usage of pesticides in prescribed dosages and as per methodology mentioned on label and leaflets so that they do not pose any risk or hazard to human beings; and

(d) the statistical outcome of Government's Integrated Pest Management (IPM) programme to ensure judicious usage of pesticides in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) Details are given in the Statement (*See* below).

†Original notice of the question was received in Hindi.

(b) Government of India is implementing a Central Sector Scheme “Monitoring of Pesticide Residues at National Level” under which samples of various food commodities including rice, wheat, vegetables, fruits and water are analyzed for the presence of pesticides residues. The pesticide residue data generated under the scheme are shared with State Governments and concerned Ministries/Organizations to initiate the corrective action for judicious and proper use of pesticides on crops with an Integrated Pest Management approach and to generate awareness amongst farmers. Government of India is also promoting Integrated Pest Management (IPM) through Farmers Field School focusing on safe, judicious and need based use of approved pesticides and other pest management practices.

(c) As per the provisions of Insecticides Act, 1968 and rules framed thereunder, manufacturers of pesticides are required to provide a label and leaflet with each pack having details of directions for use, dose, dilution, waiting period and safety precautions. In the Farmers Field Schools conducted under Integrated Pest Management farmers are advised to adhere to the directions given in label and leaflets. Pesticide manufacturers/associations also provide guidance to farmers on safe and judicious use of pesticides.

(d) At national level, impact of IPM has been observed through the following indicators:—

- Use of bio-pesticides/neem based pesticides increased from 123 MT during 1994-95 to 8,110 MT during 2011-12.
- Over all consumption of chemical pesticide in the country has reduced from 75,033 MT (Tech. Grade) during 1990-91 to 50,583 MT (T.G.) during 2011-12.

Statement

State-wise data for the pesticide residues found above Maximum Residue Limit (MRL) in rice, wheat, vegetables and fruits for the period from 2009-12

(Number of samples)

States	Vegetable	Fruits	Rice	Wheat
1	2	3	4	5
Maharashtra	35	4	Nil	Nil

1	2	3	4	5
Gujarat	40	Nil	Nil	6
West Bengal	13	Nil	5	Nil
Karnataka	38	15	Nil	Nil
Uttar Pradesh	30	6	6	12
Haryana	27	1	Nil	7
Tamil Nadu	36	5	Nil	Nil
Punjab	13	Nil	1	11
Delhi	37	Nil	Nil	Nil
Rajasthan	31	Nil	6	8
Himachal Pradesh	28	Nil	Nil	Nil
Andhra Pradesh	8	Nil	2	Nil
Kerala	Nil	Nil	15	6
Madhya Pradesh	2	Nil	Nil	2
Bihar	Nil	Nil	Nil	1
Andaman and Nicobar Islands	10	Nil	Nil	Nil

Nil means no sample contained residues above MRL.

Setting up of Centre for Cotton Excellence in Gujarat

1263. SHRI NATUJI HALAJI THAKOR: Will the Minister of AGRICULTURE be pleased to state:

- (a) the efforts of Government to start good cotton practices in the country and particularly in Gujarat;
- (b) the vision of Government to increase cotton production during next five years;
- (c) the technological, financial and institutional help extended by Government for the purpose; and